1	2	3	4
Muslims	3,592,124	6,373,204	+77.42
Christians	381,010	744,367	+95.37
Sikhs	11,920	16,492	+38.36
Buddhists	22,565	64,008	+183.66
Jains	12,914	20,645	+59.87

Wages to the Unemployed

1901. SHRI SAMIK LAHIRI : Will the Minister of LABOUR be pleased to state:

(a) whether the Government are considering to provide unemployment wages to the unemployed;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (c) No, Sir. The Government are not considering provision of unemployment wages to the unemployed mainly on account of resource constraints.

Rate of Items in Super Bazar

1902. SHRI BIZAY SONKAR SHASTRI :
SHRI JANG BAHADUR SINGH PATEL :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2967 dated August 16, 1994 regarding Dual margin of profit in Super Bazar and state :

(a) whether Super Bazar is not maintaining margin of profit at 15% on its counter sales;

(b) if so, the reasons for earning more profit than 15% and many times more than charged by Kendriya Bhandar/ NCCF on selling items on maximum retail prices through their counter sales;

(c) The details of the items being sold at the MRP by the Super Bazar as compared to those items being sold in Kendriya Bhandar and the NCCF;

(d) the steps taken to restrict the margin of profit;

(e) whether in reply to Unstarred Question No. 1906 for March 5, 1997 regarding local purchases;

(f) whether the instructions issued to the Government Departments have been followed strictly in this regard;

(g) if not, the reasons for not getting supply orders by Super Bazar from those Government Departments; and

(h) the action taken or proposed to be taken by the Government in the matter?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA) : (a) According to the information furnished by the Super Bazar, Delhi, the margin of profit charged by them from Government Departments (as per reply given to Lok Sabha Unstarred Question No. 2967 dated 16-8-94) related to stationery items only.

(b) to (d) According to the procedure now being followed by the Super Bazar, Delhi, although their trade margins are stated to vary between 1% to higher than 15%, but the average gross margin works out to be 8.5% approximately. The Super Bazar, Delhi has further streamlined their purchase procedure, which has helped in bringing down the procurement prices/costs. This reduction has been passed on to the consumers through reduction in selling prices. The details of items being sold at M.R.P. by the Super Bazar, Kendriya Bhandar and NCCF are not available.

(e) and (f) The Unstarred Question No. 1906 dated 5-3-97 related to local purchase of stationery and other articles by Government Departments located at Delhi and outside. All the Government Departments/offices are expected to follow these instructions regarding purchase of stationery and other items. The Question was replied by the Ministry of Personnel, Public Grievances and Pensions and not by the Ministry of Food and Consumer Affairs.

(g) and (h) The Government Departments/offices however have the option to place their purchase orders with either the Kendriya Bhandar or the Super Bazar or the National Co-op. Consumers Federation (NCCF).

CGHS Dispensaries running in rented Buildings

1903. SHRI S.S. OWAISI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of CGHS dispensaries running in the rented buildings in the country, State-wise;

(b) the total amount of rent paid by the Government during each of the last three years, State-wise;

(c) whether the Government propose to build its own building for running CGHS dispensaries;

(d) if so, the details thereof and the time by which all the dispensaries are likely to be shifted in Government buildings;

(e) whether the Government have earmarked fund for this purpose; and

(f) if so, the details of fund allocated so far, State-wise?